

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1919/99
with
OA 1920/99
OA 1972/99
OA 1973/99

(X)

New Delhi this the 16th day of February, 2000

OA 1919/99

Sh.Rajesh S/O Sh.Sohan Lal
R/O Qr.No.337,
E.S.I.Colony,ESI Hospital Complex
Basai Darapur, Delhi-15

.. Applicant

(By Advocate Shri V.P.Trikha)

Versus

1. Director General, Employees State Insurance Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road.
3. Medical Supdt.Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15

.. Respondents

(By Advocate Shri G.R.Nayyar)

OA 1920/99

Sh.Ram Kishan S/ Sh.Chandgi Ram
R/O D-337,Shakurpur, Delhi-34
(J.J.Colony)

.. Applicant

(By Advocate Sh. V.P.Trikha)

Versus

1. Director General, Employees State Insurance Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15
3. Medical Supdt.Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15

.. Respondents

(By Advocate Shri G.R. Nayyar)

OA 1972/99

Sh.Shiv Lal S/O Sh.Hardwari Lal
R/O 121-G Railway Colony, Loco Shed,
Kishan Ganj, Delhi.

.. Applicant

(By Advocate Sh.V.P.Trikha)

Versus

1. Director General, Employees State Insurance Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State Insurance Corporation, ESI Hospital Basai Darapur, Ring Road, Delhi-15
3. Medical Supdt. State Insurance Corporation ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15

(9) ... Respondents

(By Advocate Shri G.R. Nayyar)

OA 1973/99

Sh. Suresh S/O Sh. Balwan,
R/O C-2/72, Sultan Puri,
Delhi.

... Applicant

(By Advocate Shri V.P.Trikha)

Versus

1. Director General, Employees State Insurance Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15
3. Medical Supdt. Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15

... Respondents

(By Advocate Sh. G.R. Nayyar)

O R D E R (OKAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Both the learned counsel submit that the issues and facts raised in the aforesaid four OAs are similar. Accordingly, these OAs are being disposed of by a common order.

2. Learned counsel for the applicants as well as for the respondents submit that the aforesaid four OAs are on all fours with the order in Kamal Vs. DG, ESIC & Ors (OA 1685/99 with connected six cases) which were disposed of by Tribunal's order dated 18.1.2000.

3. In the above facts and circumstances of the case, these three OAs, namely, (OA 1920/99, OA 1972/99 and OA 1973/99) are disposed of in terms of the aforesaid order dated 18.1.2000 and the applicants shall be entitled to similar benefits. No order as to costs.

Let a copy of this order be placed in OA 1920/99, OA 1972/99 and OA 1973/99.

(Smt. Lakshmi Swaminathan)
Member (J)

Amulya
16/1/2000
C.O.C. IV